

IN THE HIGH COURT OF JUDICATURE AT BOMBAY  
ORDINARY ORIGINAL CIVIL JURISDICTION  
COMPANY PETITION NO.676 OF 2009

In the matter of Companies Act,  
1956;

AND

In the matter of Section 433 and  
434 of the Companies Act, 1956:

AND

In the matter of T-OO Garments  
Private Limited, a Company  
Registered under the Companies  
Act, 1956 having its Registered  
Office at Ground Floor JBF  
House, 13 Old Post Office Lane,  
Kalbadevi Road, Mumbai-400 002

Sanjay Govindram Agrawal )  
adult, Indian inhabitant )  
carrying on business in the )  
firm name and style of Messrs )  
Tibrewala International, as )  
Sole Proprietor thereof, at )  
Krishna Mension, Kalupur )

Ghee Bazar, Ahmedabad-380 )

002, Gujarat )... Petitioner

**ADVERTISEMENT OF PETITION**

Notice is hereby given that a Petition, for the winding up of the abovenamed Company was presented on 30<sup>th</sup> June, 2009 to the Hon'ble High Court at Bombay by the Petitioner abovenamed Creditors of the Company and the said Petition stands admitted in pursuance of the Court order dated 14<sup>th</sup> January, 2010 and order dated 19<sup>th</sup> March, 2010 the same is now directed to be heard before the Court on 29<sup>th</sup> April, 2010 at 11.00 a.m. or soon thereafter.

ANY CREDITOR, CONTRIBUTORY OR PERSON desirous of supporting or opposing the making of an order on the said Petition, should send to the Petitioner's Advocates, at his office address mentioned hereunder, a Notice of his intention signed by him or his Advocate with his full name, address so as to reach the Petitioner's Advocates, not later than five days before the date fixed for hearing of the Petition and appear at the hearing for the purpose in person or by his Advocate.

A copy of the Petition will be furnished by the Petitioner's Advocates to any creditor or contributory on payment of the prescribed charges for the same.

Any affidavit intended to be used in opposition to the Petition, should be filed in Court and a copy thereof served on the Petitioner's Advocates, not less than 5 days before the date fixed for hearing.

Mumbai dated this 22<sup>nd</sup> day of March, 2010

T. N. TRIPATHI & CO.

Advocates for the Petitioners,  
Parvatibai Building,  
Second Floor, Pitha Street,  
Fort, Mumbai - 400 001.